

value of these, as dung is not sold in raw state.

(b) The following quantities of nitrogen potash and phosphates are estimated to be present in the dung and urine indicated at (a) above in terms of N, K<sub>2</sub>O and P<sub>2</sub>O<sub>5</sub>.

	N	K <sub>2</sub> O	P <sub>2</sub> O <sub>5</sub>
	figures in million tons		
1. Dung	2.4	1.8	1.2
2. Urine	2.0	1.6	0.03

(c) The efficiency of these plant nutrients is estimated at 50 per cent in dung and 100 per cent in urine as compared to chemical fertilisers. On this basis, the value of nitrogen in dung and urine would work out to about Rs. 5,600 millions and of P<sub>2</sub>O<sub>5</sub> and K<sub>2</sub>O to about Rs. 846 millions and Rs. 1,452 millions respectively.

#### Dalmia Dadri Cement Factory

2570. Shri Ram Krishan: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that authorities of Dalmia Dadri Cement Factory have occupied railway land and have constructed a building upon it at Charkhi Dadri;

(b) if so, whether Government have taken any steps so far to recover the land from Cement factory authorities; and

(c) if not, the reasons therefor?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) No building has been constructed on the Railway land by the authorities of Dalmia Dadri Cement Factory.

(b) and (c). Do not arise.

#### Sugar Mills

2571. Shri Jadhav: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 840 on the 25th August, 1958 and state:

(a) the reasons as to why only 158 Sugar Mills worked during the last season;

(b) number of sugar mills which did not work in the 1956-57 season; and

(c) what is the cane crushing capacity of the mills that did not work in the last season?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) There were 164 sugar mills in 1957-58. 6 did not work as 5 of them have small and old worn out plants besides being located in unsuitable areas and the sixth one which has been lying idle for the past 8 years due to disputes among owners could not resume working in 1957-58 owing to insufficient supplies of cane in its zone.

(b) 6.

(c) Daily cane crushing capacity of the 6 sugar mills which did not work during 1957-58 totals 2,150 tons.

#### Sugar Factories

2572. Shri Jadhav: Will the Minister of Food and Agriculture be pleased to refer to the answer given to Unstarred Question No. 793 on the 25th August, 1958 and state:

(a) the name of the sugar factories who took bonds from the agriculturists in order to guarantee the supply of cane in future and what is the duration of the bonds issued by each factory; and

(b) names of the sugar factories which took deposits at the time of guarantee for the supply of cane in future and what is the amount of the same factory-wise?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Besides the co-operative factories the following factories entered into agreements with the cane-growers for supply of cane for the period shown against each:—

Name of the factory	Period of agreement
Malinagar	5 years
Tilaknagar	1 year
Kolhapur	1 to 10 years
Lakshmiwadi	10 to 15 years
Sakarwadi	1 to 12 years
Phalton	1 year
Ravalgaon	5 to 7 years

(b) The following three factories take guarantee deposits at rates and conditions mentioned against each:—

- |                                  |   |   |
|----------------------------------|---|---|
| (1) Lakshmiwadi<br>(2) Sakarwadi | } | 10% of the bill amount is kept in deposit till the next seasons, supply starts in case of the agriculturists who have entered into long term agreements with the factory. |
| (3) Ravalgaon                    | } | The agreements provide for the suppliers paying a deposit (which is reported to be Rs. 10/- per ton) within a period of three months from the date of agreement.          |

### बड़े डाकघर, गाजीपुर

२५७३. श्री सरजू पाण्डे : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गाजीपुर (सीरनगर) के बड़े डाकघर के स्थानान्तरण के बारे में वहां के निवासियों की ओर से कोई ज्ञापन मिले हैं ; और

(ख) यदि हां, तो विभाग ने उन पर क्या कार्यवाही की है ?

परिवहन तथा संचार मंत्रा: (श्र: स० का० पाटिल) : (क) जी हां, गाजीपुर के बड़े डाक-घर को नगर के बीच में स्थानान्तरण करने के बारे में ज्ञापन प्राप्त हुए हैं ।

(ख) नगर के बीच में एक विभागीय भवन बनाने का प्रस्ताव विचाराधीन है ।

### स्पेशल रेलगाड़ियां

२५७४. श्री ए० ला० बाबुवाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) विभिन्न राज्यों के कौन कौन से वार्षिक मेलों के लिये १९५८ में अब तक वाशियों के लिये स्पेशल गाड़ियां चलाई गयीं ।

(ख) उनसे कितनी अतिरिक्त प्राय हुई ;

(ग) क्या राजस्थान में होने वाले मेलों के लिये स्पेशल गाड़ियां चलाने का विचार है ; और

(घ) यदि हां, तो उन मेलों के नाम क्या हैं ?

रेलवे डायरेक्टर (श्र: शाहजबान खां) :

(क) से (घ) सूचना मंगायी जा रही है और लोक-सभा पटल पर रख दी जायेगी ।

### Classification and Categorisation of Dock Workers Posts

2575. Shri Shree Narayan Das: Will the Minister of Transport and Communications be pleased to state:

(a) whether the Committee appointed to report on classification and categorisation of posts of dock workers in the light of recommendations of the first Pay Commission has submitted its report; and

(b) if so, the important features of such a report?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir. The Committee was set up only on the 23rd August, 1958.

(b) Does not arise.

### Bridge Over River Dikrong

2576. Shri P. C. Borooah: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the work of construction of the permanent bridge over the river Dikrong on North Trunk Road in Assam which commenced in 1955 has not been completed with the result that subdivisional town of North Lakhimpur remains isolated from the rest of Assam; and

(b) if so, reasons for the delay?